

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: JANS COPPER PRIVATE LIMITED ; Date of commencement of CIRP: 24.02.2023; List of stakeholders as on: 22.11.2023

Annexure 8

List of operational creditors (other than Workmen, Employees and Government Dues (Amount in ₹))

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	JMC Metals Private Limited	16-03-2023	3,78,57,744.00	3,59,37,245.00	Supply of Material	NA	NA	NO	NA	-	-	19,20,499.00	-	Claims admitted vide mail dated 11.11.2023. Further, Rs. 19.21 Lakhs was in relation to the invoice of Jans Overseas. Thus, said amount is rejected. The claim is under further verification.
2	Oswal Minerals Limited	21-03-2023	1,60,21,007.00	1,33,13,356.00	Supply of Material	NA	NA	NO	NA	-	-	-	27,07,651.00	Is subject to further verification as more information / documents is made available to us
TOTAL			5,38,78,751.00	4,92,50,601.00								19,20,499.00	27,07,651.00	